

R.O.C.No.15/2013-Con.B2

DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 101/ 2013

Ms. T.Krishnavalli, II Additional District Judge, Thoothukudi, who has been appointed on transfer as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Madurai in G.O.(Ms.)No.340, Home (Courts.II) Department, dated 30.05.2013 is posted as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Madurai in the existing vacancy.

Thiru V.Ramamurthy, District Judge, formerly functioned as Additional District Judge and Presiding Officer, Principal Special Court under E.C.Act, Chennai, now under compulsory wait, who has been appointed on transfer as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Chennai in G.O.(Ms.)No.340, Home (Courts.II) Department, dated 30.05.2013 is posted as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 01.06. 2013.

Sd/-
G. CHOCKALINGAM
REGISTRAR GENERAL